

Office of The Principal District and Sessions Judge, Hazaribag

Order No.....99...../2020

Dated...15.04.2020

In continuation of the earlier order no. 90 dated 26.03.2020 and in view of the direction received from the Hon'ble High Court vide letter no. 71/RG Dated 14.04.2020, for the purpose of protection of Novel Corona Virus (COVID-19). In the light of public announcement made by the Hon'ble Prime Minister of the Country imposing lockdown throughout the country, until further orders the court work shall remain restricted from 15.04.2020 to 20.04.2020 continue to function as per the following directives:-

01. Entry into Civil Court shall remain restricted, subject to any specific permission of the undersigned. The Registrar, Civil Court, Hazaribag will ensure to notify the official email id details of the Registrar/ Court Manager, and undersigned as the case may be for any contact by any persons including lawyers for either administrative or judicial work. All officers and staffs of the Civil Court, Hazaribag shall remain stationed at their residence, subject to directions by the undersigned as the case may be, to carry out urgent or emergent duties.

02. No matter of this Judgeship shall be entertained unless extremely urgent or emergent except with the permission of the undersigned.

03. All the Judicial Officers and staffs members of this Judgeship shall keep their mobile phones or contact number in an active state for receiving or executing any communication issued by their superior for discharge of their duties.

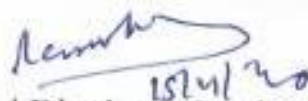
Inform all concerned.

Sd/-

Principal District & Sessions Judge I/C,
Hazaribag

Memo No...0526-33 Dated...15.04.2020

Copy of order forwarded to the Deputy Commissioner, Hazaribag / Superintendent of Police, Hazaribag / Jail Superintendent, L.N.J.P.N., Hazaribag / Registrar (Admin), Civil Court, Hazaribag/ Secretrary, District Bar Association, Hazaribag / G.P. , Hazaribag / P.P., Hazaribag/ Court Manager, Civil Court, Hazaribag for information and needful.



Principal District & Sessions Judge I/C,
Hazaribag